

**HIGH COURT FOR THE STATE OF TELANGANA AT
HYDERABAD**

High Court for the State of Telangana at Hyderabad - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2024 - **NOTIFIED.**

ROC.NO.1282/2024-B.SPL.

NOTIFICATION NO. 214-B.SPL.,

DATED: 30.03.2024.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court for the State of Telangana at Hyderabad, hereby notifies **50** vacancies in the cadre of District Judges (Entry Level) to be filled by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2024.

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30/3/24
REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)
High Court for the
State of Telangana